

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:203
ANSWERED ON:03.07.2009
VIOLATION OF FEMA
Pandey Shri Ravindra Kumar

Will the Minister of FINANCE be pleased to state:

- (a) the details of cases of violation of Foreign Exchange Management Act (FEMA) pending in the country, as on date;
- (b) the State-wise, company-wise details alongwith amount involved and action taken on such cases during the last three years;
- (c) whether notices/warnings have been issued to the concerned in this regard;and
- (d) if so, the outcome thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(Shri S.S.PALANIMANICKAM)

- (a): 1278 cases of contravention of the provisions of Foreign Exchange Management Act, 1999 (FEMA) are pending adjudication as on 31.05.2009 in the Directorate of Enforcement.
- (b): During the last 3 years (2007-08, 2008-09 and 2009-10 (up to 31.05.2009), 715 Show Cause Notices involving contravention of the provisions of FEMA, 1999 to the extent of Rs.38398.95 crore have been issued. However, no State-wise or company-wise data is maintained.
- (c)&(d): In all the 1278 cases, Show Cause Notices were issued by the competent authorities in the Directorate of Enforcement, for initiating adjudication proceedings under FEMA. However,FEMA does not provide for issuance of any 'warning'.